

COMPETITION APPELLATE TRIBUNAL
UTPE 199/2007

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

DG [I & R] ...Complainant

Vs.

M/s. Mother Dairy & Others ...Respondent

Appearances : Shri R.D. Makheeja, Advocate for the DG

Shri Sanjay Sharma along with
Shri Abhimeet Sinha, Advocates for Respondent
No.1
Shri D.K. Bhatnagar, Representative of
Respondent No.3

ORAL ORDER

30th September 2010

Copies of the complaint and PIR shall be supplied to the respondents within a week. Reply to the Notice of Enquiry shall be filed within four weeks.

List this matter on 3rd December 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

UTPE 136/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

M/s. Clarion Properties Ltd. ...Complainant

Vs.

M/s. Sohan Real Estate Dev. Co.
Pvt. Ltd. ...Respondent

Appearances : Shri Lakshay Dhamija, Advocate for the
Complainant

ORAL ORDER

30th September 2010

Issue Notice to the respondent. The matter shall be listed 3rd
December 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

UTPE 137/2009

CA 94/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Suchitra Makhija (Roy)

...Complainant

Vs.

M/s. Pal Infrastructure & Developers
Pvt. Ltd.

...Respondent

Appearances : Shri Vinay Gupta, Advocate for the Complainant

ORAL ORDER

30th September 2010

It appears that the Notice has not been served in terms of the earlier order dated 25th May 2010. Let it be done immediately. The matter shall be listed on 22nd November 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

UTPE 138/2009

CA 95/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Smt. Seema Goel ...Complainant

Vs.

M/s. Octagen Builders & Promoters
Pvt. Ltd. ...Respondent

Appearances : Shri O.P. Gupta, Advocate for the Complainant

Shri Rachit Batra, Advocate for the Respondent

ORAL ORDER

30th September 2010

Copy of the complaint be supplied to the learned counsel for the respondent. In the meantime, parties may explore the possibility for an out of court settlement. The matter shall be listed on 22nd November 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

UTPE 139/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Shri Saumya Gupta ...Complainant

Vs.

Reliance Capital Ltd. ...Respondent

Appearances : Shri O.P.Gupta, Advocate for the Complainant

Shri Sudhir Sharma, Advocate for the Respondent

ORAL ORDER

30th September 2010

Reply shall be filed within four weeks. The matter shall be listed on
22nd November 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

UTPE 140/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

R.K. Gupta ...Complainant

Vs.

U.P. Avas Evam Vikas Parishad & Anr. ...Respondent

Appearances : Ms. Reena Singh, Advocate for the Complainant

ORAL ORDER

30th September 2010

Notice be issued to the respondent. The matter shall be listed on
23rd November 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

UTPE 141/2009

CA 96/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Neenakshi Bhandari ...Complainant

Vs.

IFFCO Tokio General Insurance Co. Ltd. ...Respondent

Appearances: Ms. Firdouse Q. Wane, Advocate for the
Complainant

Shri D. Vardarajan, Advocate for the Respondent

ORAL ORDER

30th September 2010

Rejoinder to the reply shall be filed within four weeks. The matter
shall be listed on 23rd November 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

UTPE 142/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

DG [I & R] ...Complainant

Vs.

Dr. Reddy's Laboratories Ltd. ...Respondent

Appearances : Shri R. Vashist, ADG for the DG

Shri Saikrishna Rajagopal along with
Shri Saurabh Srivastva and
Ms. Sonam Mathur, Advocate for Respondent No.1

ORAL ORDER

30th September 2010

Reply has been filed. Delay in filing the reply is condoned.
Representative of the DG wants time to file rejoinder. Rejoinder shall be
filed within four weeks. List this matter on 1st December 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

UTPE 144/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

DG [I & R] ...Complainant

Vs.

M/s. Sony Ericsson Mobile communications
(I) Pvt. Ltd. ...Respondent

Appearances : Shri R. Vashist, ADG for the DG

Shri Dhruv Kapur, Advocate for the Respondent

ORAL ORDER

30th September 2010

Rejoinder shall be filed within four weeks. The matter shall be listed
on 22nd November 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

UTPE 146/2009

CA 109/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Dr. Madhy Barua ...Complainant

Vs.

Pel Softlabs Pvt. Ltd. ...Respondent

Appearances : Shri O.P. Gupta, Advocate for the Complainant

None for the Respondent

ORAL ORDER

30th September 2010

None appears for the respondent. Reply, if any, shall be filed within four weeks. The matter shall be listed on 22nd November 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

CA 146/2002

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Virender Paul ...Applicant

Vs.

Nanda Dev Builders ...Respondent

Appearances : Shri Munish Tyagi, Advocate for the Applicant

None for the Respondent

ORAL ORDER

30th September 2010

It is stated that the learned counsel for the respondent is unwell.

A prayer for an adjournment is made. The matter is adjourned to 24th

November 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

MA /2009
IA 32/2009
UTPE 94/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Kingfisher Training and Aviation
Services Ltd. ...Complainant

Vs.

Frankfinn Aviation Services Pvt. Ltd. & Ors. ...Respondent

Appearances : Shri Purushottam Kr. Jha, Advocate for the
Complainant

Shri Ajit Nair, Advocate for Respondent Nos. 1
& 2

ORAL ORDER
30th September 2010

A copy of the PIR be supplied to the respondent. Reply, if any,
shall be filed within four weeks. The matter shall be listed on 24th
November 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

RA 31/2010 in
CA 24/2007

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Sanjeev Chadha ...Complainant

Vs.

SBI Card & Payments Service Pvt. Ltd. ...Respondent

Appearances : None for the Complainant

Ms. Amita Kumari, Advocate for the Respondent

ORAL ORDER

30th September 2010

Order dated 30th April 2010 is recalled. CA 24/2007 is restored to its original position. R.A. disposed of. The matter shall be listed on 24th November 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

MA 2/2010 in
UTPE 14/1997

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Sahiba Sultana ...Complainant

Vs.

Pushpa Builders Ltd. ...Respondent

Appearances : Shri R.D. Makheeja, Advocate for the Complainant

ORAL ORDER

30th September 2010

Order be sent to the concerned Delhi District Court for taking
necessary steps for execution of the order in question.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

UTPE 10/1997

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Sahiba Sultana ...Complainant

Vs.

Pushpa Builders Ltd. ...Respondent

Appearances : Shri R.D. Makheeja, Advocate for the Complainant

ORAL ORDER

30th September 2010

Order be sent to the concerned Delhi District Court for taking
necessary steps for execution of the order in question.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

RA 30/2010 in
CA 193/1992

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Rajesh Khanna ...Applicant

Vs.

Dr. S.C. Chabra & Anr. ...Respondent

Appearances : Shri Sanjay Sharma along with
Shri Abhimeet Sinha, Advocates for the Applicant

ORAL ORDER

30th September 2010

Order dated 18th January 2010 is recalled. CA 193/1992 is restored to its original position. R.A. disposed of. The matter shall be listed on 15th November 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

CA 210/2001

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Prem Laxmi & Co. ...Applicant

Vs.

Atlas Copco (I) Ltd. ...Respondent

Appearances : Shri K.P. Toms along with
Shri Narender Kumar, Advocates for the Applicant

Shri Atul Chitale, Sr. Advocate along with
Ms. Sunaina Dutta, Advocate for the Respondent

ORAL ORDER

30th September 2010

It is stated that the parties are working out modalities for settlement
out of court. The matter shall be listed on 3rd December 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

MA /2010
CA 64/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

M/s. Rotomac Exports Pvt. Ltd. ...Applicant

Vs.

M/s. Daimler Chrysler India Pvt. Ltd. & Anr. ...Respondent

Appearances : Shri Jagdeep Anand, Advocate for the Applicant

Shri M.S. Pandit along with
Shri Harish Sandhu, Advocates for Respondent
No.1
Shri Sanjay Kumar Pathak, Advocate for
Respondent No.2.

ORAL ORDER

30th September 2010

This MA deserves dismissal because it is for the applicant to implead a party as opposite party. It is not for respondent No.1 to suggest to be made a party. Therefore, this application is rejected. The matter shall be listed on 18th November 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

RTPE 25/2006

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

DG [I & R] ...Complainant

Vs.

Philips Electronics [I] Ltd. ...Respondent

Appearances : Shri R. Vashist, ADG for the DG

Ms. Meenakshi Ogra, Advocate for the Respondent

ORAL ORDER

30th September 2010

At the request of the learned counsel for the DG, the matter is
adjourned to 3rd December 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

CA 73/2004

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Anand Prakash ...Applicant

Vs.

National Book Trust ...Respondent

Appearances : Ms. Sushila Roy, Advocate for the Applicant

Shri R.D. Makheeja, Proxy counsel for
Shri B.K. Satija, Advocate for the Respondent

ORAL ORDER

30th September 2010

Order dated 11th August 2010 shall be complied with within three weeks. The matter shall be listed on 19th November 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

CA 138/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Bhupender Singh ...Applicant

Vs.

Angel booking Limited ...Respondent

Appearances : Shri M.K. Verms, Advocate for the Applicant

Ms. Rajrani Bhalla, Advocate for the Respondent

ORAL ORDER

30th September 2010

Re-list the matter on 22nd November 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

UTPE 66/2005

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

DG [I & R] ...Complainant

Vs.

New India Assurance ...Respondent

Appearances : Shri R. Vashist, ADG for the DG

Ms. Pankaj Bala Varma, Advocate for the
Respondent

ORAL ORDER

30th September 2010

Re-list the matter on 3rd December 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

CA 247/2000

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Tanque Engg. Co. ...Applicant

Vs.

Kirloskar Electric Co. Ltd. & Anr. ...Respondent

Appearances : Shri P.B. Aggarwal along with
Dr. V.K. Aggarwal, Advocates for the Respondent

ORAL ORDER

30th September 2010

Learned counsel for the respondent states that efforts for an out of court settlement are being made. The matter shall be listed on 3rd December 2010. Respondent's witness is present.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

CA 20/2004

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Madhu Bhushan Kalra

...Applicant

Vs.

Gulf Air & Others

...Respondent

Appearances: Shri Randhir K. Singh, Advocate for the Respondent

ORAL ORDER

30th September 2010

The affidavit of evidence shall be filed within four weeks. If any, documents are filed, the admission/denial shall take place on 18th November 2010. The matter shall be listed on 3rd December 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

CA 59/2003

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

ADG Mineral (P) Ltd. ...Applicant

Vs.

International Combustion (India) Ltd. ...Respondent

Appearances : Ms. Arti Bansal, Advocate for the Applicant

Shri Naveen Kr. Chaudhary along with
Shri Gaurav Singh, Advocate for the Respondent

ORAL ORDER

30th September 2010

The matter is adjourned to 9th December 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

CA 54/2007

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Radhubir Singh Dinkar ...Applicant

Vs.

Durga Builders Pvt. Ltd. ...Respondent

Appearances : Shri R.D. Makheeja, Advocate for the Applicant

Shri A.P. Singh, Advocate for the Respondent

ORAL ORDER

30th September 2010

Admission/denial shall be carried out on 22nd November 2010. The matter shall be listed on 3rd December 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
CA 346/1998

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Ranjeet Sagar Dam project ...Applicant

Vs.

Lloyed Insulation (I) Ltd. & Anr. ...Respondent

Appearances : Shri Kumar Dushyant Singh, Advocate for the
Applicant

Shri S.K. Sharma, Proxy counsel for
Shri Paras Chaudhary, Advocate for Respondent
No.2

ORAL ORDER

30th September 2010

The affidavit of evidence of Respondent No.2 shall be filed in course of the day as undertaken. It is stated that no documents are filed, so there is no need for admission/denial of any documents. The matter shall be listed on 3rd December 2010 for cross-examination of witness of Respondent No.2.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member